

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 14.08.2025**

**COURT OF REGISTRAR**

**(HYBRID MODE)**

**11:30 A.M.**

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### **For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 4747 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Authum Investment and Infrastructure Ltd. Vs. Silver Jubilee Motors Pvt. Ltd. & Ors.	Turab Ali Kazmi
<b>2.</b>	I.A. No. 4750 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Committee of Creditors of Cyber Infosystems and Technologies Pvt. Ltd., Through Anukaran Consultancy Pvt. Ltd. Vs. Modilal Dhanraj Pamecha, Erstwhile RP of Cyber Infosystems and Technologies Pvt. Ltd. & Ors.	Henna George
<b>3.</b>	I.A. No. 4756 of 2025 in Comp. App. (AT) (Ins) No. ____ of 2025	Salman Khan Vs. Jerai Fitness Ltd.	Samir Malik

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-sd/-  
Assistant Registrar**